

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S UT LTD.

Sl. No.	Particulars	Details
1.	Name of Corporate Debtor	UT Limited
2.	Date of incorporation of Corporate Debtor	05/07/1965
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies – Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	L29120WB1965PLC026533
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Registered Office- Naman Villa, 28-A, Ashutosh Chowdhury Road, Kolkata - 700019, West Bengal Corporate Office- Budge Budge Trunk Road, P.O. Chandannagar, Maheshtala, District- South 24, Parganas, Kolkata – 700141
6.	Date of closure of Insolvency Resolution Process	27/09/2021
7.	Liquidation commencement date of Corporate Debtor	30/03/2022
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Anang Kumar Shandilya Registration No: IBBI/IPA-002/IP-N00882/2019-20/12826
9.	Address and e-mail of the Liquidator, as registered with the Board	Address: T9, 1904, Exotica Dreamville, Sector 16C, Greater Noida West, Gautam Buddha Nagar - 201318, Uttar Pradesh Email: csanang@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Address: Naman Villa, 28-A, Ashutosh Chowdhury Road, Kolkata - 700019, West Bengal Email: liq.utltd@gmail.com
11.	Last date for submission of claims	29/04/2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **M/S UT LTD** on **30/03/2022**.

The stakeholders of **M/S UT LTD** are hereby called upon to submit their claims with proof on or before **29/04/2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Anang Kumar Shandilya

Interim Resolution Professional

Reg. No: IBBI/IPA-002/IP-N00882/2019-20/12826

Date: **02/04/2022**

Place: Noida